

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH  
AT HYDERABAD

OA.577/99

dt.19-4-99

Between

B. Devanand Babuji

: Applicant

and

1. Divnl. Rly. Manager  
SC Rly., Vijayawada

2. Sr. Divnl. Comml. Manager  
SC Rly, Vijayawada

: Respondents

Counsel for the applicant

: J.M. Naidu  
Advocate

Counsel for the respondents

: C.V. Malla Reddy  
SC for Railways

Coram

Hon. Mr. Justice D.H. Nasir, Vice Chairman

Hon. Mr. H. Rajendra Prasad, Member (Admn.)

OA.577/99

dt. 19-4-99

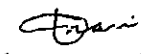
Order

Oral order (per Hon. Mr. Justice D.H. Nasir, VC )

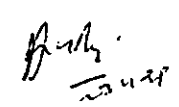
Heard Mr. J.M. Naidu and Mr. C. Venkat Malla Reddy.

1. After hearing Mr. J.M. Naidu, learned counsel for the applicant, it appears that the interests of justice will be served if the respondents are directed to take into consideration any representation which may be pending with the Department so as to arrive at a fresh conclusion whether the representation of the applicant for providing light job could be considered or not.
2. This OA is therefore disposed of with a direction to Respondent-1 to consider the applicant's case expeditiously. This exercise shall be completed within two months from the date of receipt of copy of this order.
3. The OA is disposed of accordingly.

  
(H. Rajendra Prasad)  
Member (Admn.)

  
(DH Nasir)  
Vice Chairman

Dated : April 19, 99  
Dictated in Open Court



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COPY TO:-

1. ~~HON'BLE~~

2. HHRP M(A)

3. HDSJP M(3)

4. ~~B.R.(A)~~

5. ~~SPARE~~

IST AND IIND COURT

TYPED BY  
COMPARED BY

CHECKED BY  
APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH : HYDERABAD.

THE HON'BLE MR. JUSTICE D.H. NASIR :  
VICE - CHAIRMAN

THE HON'BLE MR. H. RAJENDRA PRASAD :  
MEMBER (A)

THE HON'BLE MR. R. RANGARAJAN :  
MEMBER (A)

THE HON'BLE MR. B.S. JAI PARAMESWAR :  
MEMBER (J)

DATED: 19.4.99

ORDER / JUDGEMENT

MR./R.A./C.P.NO.

IN

O.A. No. 577/99

ADMITTED AND INTERIM DIRECTIONS  
ISSUED.

ALLOWED.

C.P. CLOSED.

R.A. CLOSED.

DISPOSED OF WITH DIRECTIONS.

DISMISSED.

DISMISSED AS WITHDRAWN.

ORDERED/REJECTED.

NO ORDER AS TO COSTS

SRR

केन्द्रीय प्रशासनिक अधिकरण  
Central Administrative Tribunal  
दिल्ली / DESPATCH

- 6 MAY 1999

हयराबाद न्यायपीठ  
HYDERABAD BENCH

7 (Seven)